

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/452/2024	PAINKURAM KISHAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /92 /2023 () //
2	D-BLAPL/454/2024	BABULA SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /336 /2023 () //
3	D-BLAPL/456/2024	SIMANCHAL BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /304 /2023 () //
4	D-BLAPL/460/2024	SUSHANTA KUMAR SAHU VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /61 /2017 () //
5	D-BLAPL/471/2024	BENNELA UMASHANKAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	POTTANGI /57 /2022 () //
6	D-BLAPL/479/2024	PRASANTA KUMAR GOUDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	DIGAPAHANDI /145 /2022 () //
7	D-BLAPL/480/2024	A. HADU PATRA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BAIDYANATHPUR /140 /2022 () //
8	D-BLAPL/481/2024	MANOJ GADUA @ NADU VS STATE OF ODISHA	PRATIBHA MANJARI TARAI VS	BOLANGIR TOWN /649 /2019 () //
9	D-BLAPL/482/2024	HEMANTA DHIR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	INFOCITY PS /263 /2023 () //
10	D-BLAPL/486/2024	PETU @ PRAFULLA MELLI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /114 /2023 () //
11	D-BLAPL/494/2024	BIDYADHARA SAHU @ SAHOO VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /720 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	D-BLAPL/496/2024	MANIRAM MAHANAND VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARMABANDHA PS /20 /2019 () //
13	D-BLAPL/500/2024	UTESH PADHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	TUSRA /190 /2023 () //
14	D-BLAPL/504/2024	KISHOR GALORI VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /99 /2022 () //
15	D-BLAPL/505/2024	SHAIKH IMRAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
16	D-BLAPL/506/2024	RANJIT KANJIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BEGUNIA P.S. /431 /2023 () //
17	D-BLAPL/510/2024	GOPINATH KHEMUNDU VS STATE OF ODISHA	SONITA BISWAL VS	SEMILLIGUDA /52 /2019 () //
18	D-BLAPL/512/2024	DILIP GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /334 /2022 () //
19	D-BLAPL/514/2024	PITU GOLARI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TIKIRI /142 /2022 () //
20	D-BLAPL/515/2024	JAFRUDIN MALIK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	/ /0 () //
21	D-BLAPL/516/2024	AJAY MAJHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KESINGA /431 /2023 () //
22	D-BLAPL/517/2024	SK. SAHID @ CHUNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	JALESWAR /552 /2023 () //
23	D-BLAPL/524/2024	SADER BISWAS	SURENDRA KUMAR BISWAL	GOCHHAPADA /6 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	D-BLAPL/526/2024	STATE OF ODISHA SADANANDA SAMAL	SURENDRA KUMAR BISWAL	// JAJPUR SADAR /292 /2023
		VS	VS	()
25	D-BLAPL/527/2024	STATE OF ODISHA SANTANU DAS	ARABINDA DASH	// DHANUPALI /330 /2023
		VS	VS	()
26	D-BLAPL/532/2024	STATE OF ODISHA SANKAR SETHY	NIRAJ KUMAR SETHI	// KANKADAHAD /215 /2023
		VS	VS	()
27	D-BLAPL/541/2024	STATE OF ODISHA TANMAYA NAIK @ MANTU NAIK	SUBASH CHANDRA MOHANTY	// CHHENDIPADA /386 /2023
		VS	VS	()
28	D-BLAPL/545/2024	STATE OF ODISHA SUDARSHAN MUDULI	SUSHANTA HARICHANDAN	// BANARAPAL /231 /2023
		VS	VS	()
29	D-BLAPL/547/2024	STATE OF ODISHA PINU@ SIPUN SAHOO	PANCHANAN PANIGRAHI	// KANKADAHAD /215 /2023
		VS	VS	()
30	D-BLAPL/549/2024	STATE OF ODISHA BHIMA MADHABA DALAI	SATYA RANJAN MULIA	// CHANDAKA P.S. /342 /2023
		VS	VS	()
31	D-BLAPL/552/2024	STATE OF ODISHA RAJO SAHA	MD. GOLAM MADANI	// DHUSURI /393 /2023
		VS	VS	()
32	D-BLAPL/553/2024	STATE OF ODISHA NRUSINGHA @ NARASINGHA SAMANTRAY	PRIYADARSHAN PATTNAIK	// PURI TOWN /312 /2023
		VS	VS	()
33	D-BLAPL/560/2024	STATE OF ODISHA GOUTAM RANASINGH	AMLAN SHAKTI PAUL	// JAGATPUR /588 /2023
		VS	VS	()
34	D-BLAPL/561/2024	STATE OF ODISHA NIDHIA @ NARAYAN ROUT	JATADHARI SAMANTARAY	// KANAS /147 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	D-BLAPL/568/2024	STATE OF ODISHA BABRU RANA VS	ASIT KUMAR PATNAIK VS	// BHAWANIPATNA SADAR /210 /2023 ()
36	D-BLAPL/581/2024	STATE OF ODISHA RAKESH KUMAR BARIK VS	ACHYUTANANDA PATTANAIK VS	// SPL.TASK FORCE /16 /2022 ()
37	D-BLAPL/584/2024	STATE OF ODISHA RAGHUMANI DEEP VS	BHARAT BHUSAN ROUSTRAY VS	// BIJEPUR /68 /2018 ()
38	D-BLAPL/586/2024	STATE OF ODISHA BALABHADRA BALIA @ BALIA VS	SUJIT KUMAR DAS VS	// DHENKANAL SADAR /660 /2023 ()
39	D-BLAPL/589/2024	STATE OF ODISHA NARAHARI MALIK VS	ARIJEET MISHRA VS	// KENDRAPARA SADAR /523 /2023 ()
40	D-BLAPL/595/2024	STATE OF ODISHA BADAL KUMAR RANA VS	SOUMYAJYOTI BISWAL VS	// BARANGA /430 /2023 ()
41	D-BLAPL/597/2024	STATE OF ODISHA PRASANTA PATRA VS	PRAVASH CHANDRA JENA VS	// FATEGARH /158 /2023 ()
42	D-BLAPL/603/2024	STATE OF ODISHA BADAL KUMAR RANA VS	SOUMYAJYOTI BISWAL VS	// BARANGA /432 /2023 ()
43	D-BLAPL/604/2024	STATE OF ODISHA JAGABANDHU BHATRA VS	ARIJEET MISHRA VS	// KOTPAD /11 /2023 ()
44	D-BLAPL/605/2024	STATE OF ODISHA PRASANTA PATRA VS	PRAVASH CHANDRA JENA VS	// FATEGARH /84 /2023 ()
45	D-BLAPL/608/2024	STATE OF ODISHA MAHENDRA KUMAR BAGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// SUNABEDA /205 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	D-BLAPL/609/2024	PRASANTA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /78 /2023 0 //
47	D-BLAPL/612/2024	PRASANTA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /133 /2023 0 //
48	D-BLAPL/614/2024	SUMANT PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	//0 0 //
49	D-BLAPL/616/2024	MANGALA MANDI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	JEYPORE SADAR /184 /2023 0 //
50	D-CMPL/631/2024	GOBARDHAN PRADHAN VS STATE OF ODISHA	ADV. VS	// 0 //
51	D-CMP/635/2024	MADAN BEHERA VS ASHISH KUMAR BEHERA	SARADA PRASAD DASH VS	// 0 //
52	D-CMP/653/2024	GOBINDA CHANDRA MALLIK VS PADMANAV MALLIK	MAMATA MISHRA VS	// 0 //
53	D-CMP/675/2024	RAJIV NAYAN CHOUDHURY VS SARAT CHANDRA DAS	DEVAVRAT DEVESH VS	// 0 //
54	D-CMP/681/2024	BIDYUTLATA PRADHAN VS SRI SRI MAA BAGALA THAKURANI, CUTTACK	KISHORE KUMAR JENA VS	// 0 //
55	D-CMP/717/2024	GURUBARI NATH VS AJIT NATH	BHUBANESWAR DASH VS	// 0 //
56	D-CMP/747/2024	MANMOHAN SRIMALI VS POONAM SRIMALI @ PUSHPAKAR	BHABANI SANKAR MISHRA VS	// 0 //
57	D-CONTC/586/2024	BHASKAR CHANDRA MOHANTA	MANAS PATI	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	D-CONTC/587/2024	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT. SUNIL KUMAR MOHANTY	ADV.	//
		VS	VS	0
59	D-CONTC/594/2024	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. GOLAKHA CHANDRA NAIK	ADV.	//
		VS	VS	0
60	D-CONTC/602/2024	DEO RANJAN KUMAR SINGH, I.A.S. SUBHENDU PANDA	ADV.	//
		VS	VS	0
61	D-CONTC/604/2024	P.B.BARMA, COMMISSIONER, EPF, ODISHA SIDHARTHA SHANKAR DASH	ADV.	//
		VS	VS	0
62	D-CONTC/606/2024	DEO RANJAN KUMAR SINGH, PRINCIPAL SECY., HOME DEPT., ODISHA, BBSR. KABITA SAHOO	ADV.	//
		VS	VS	0
63	D-CONTC/611/2024	ASWATHY S., I.A.S. LAXMIDHAR MISHRA	ADV.	//
		VS	VS	0
64	D-CONTC/613/2024	SATHAGOPALAN R., IAS RAMAPRASAD PATTNAIK	JAGANNATH BHUYAN	//
		VS	VS	0
65	D-CONTC/621/2024	ASHISH ISWAR PATIL, I.A.S. JAGABANDHU DASH	SAIBRATA RATH	//
		VS	VS	0
66	D-CONTC/625/2024	SUSHMITA SAHOO, DISTRICT EDUCATION OFFICER, ANUGUL KRUPASINDHU NAYAK	ADV.	//
		VS	VS	0
67	D-CONTC/627/2024	SECRETARY TO GOVT., RURAL DEVLOPMENT DEPT. DIBYA RANJAN MAHAKUD	ADV.	//
		VS	VS	0
68	D-CONTC/628/2024	JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA, BBSR. MANOABHIRAM BEHERA	ADV.	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	D-CONTC/629/2024	KALANDI SOREN, BEO, REMUNA BLOCK, BALALSORE TILOTTAMA SAHOO VS SIDHESWAR BALIRAM BONDAR, I.A.S.	BIBHUTI BHUSAN SWAIN VS	// // 0 //
70	D-CONTC/640/2024	KALYANI MOHANTA VS GOURIRANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR	RASHMI KANTA ACHARYA VS	// 0 //
71	D-CONTC/644/2024	BANSIDHAR PANIGRAHI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
72	D-CONTC/645/2024	ABHIMANYU PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT.,	JYOTIRMAY GUPTA VS	// 0 //
73	D-CONTC/651/2024	E. SRINIBASH RAO VS NARAHARI SETHY, COLLECTOR AND D.M., CUTTACK	JYOTSNARANI RATH VS	// 0 //
74	D-CONTC/659/2024	KSHIROD KUMAR CHAND VS ASHOK KUMAR DEHURY, O.A.S.	ADV. VS	// 0 //
75	D-CONTC/664/2024	BISHNU CHARAN DASH VS PARUL PATWARI, COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	ADV. VS	// 0 //
76	D-CONTC/674/2024	NILAKANTHA MUDULI VS SRIMANTA MISHRA, OAS	ADV. VS	// 0 //
77	D-CONTC/685/2024	DILIP KUMBHAR VS ANANYA DAS, I.A.S.	HIMANSU SEKHAR SATAPATHY VS	// 0 //
78	D-CONTC/697/2024	SATYABRATA BARIK VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/699/2024	JYOTI PRASAD BEHERA VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	D-CONTC/700/2024	BASUDEV TUDU VS G.RAJESH, I.F.S.	ADV. VS	// 0 //
81	D-CONTC/701/2024	SUKANTA BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/704/2024	BIJAYA KUMAR PARIDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/709/2024	M/S. CHOUDHURY MEDICAL STORE, BBSR VS RASMI RANJAN SETHY, SR. ADMINISTRATIVE OFFICER AND DD(A) I/C., AIIMS, BBSR.	SUCHETA GUMANSINGH VS	// 0 //
84	D-CONTC/714/2024	SAKUNTALA BEHERA VS ASWATHY S., SECY. S AND ME DEPT.	ADV. VS	// 0 //
85	D-CONTC/718/2024	BHARAT CHANDRA MOHANTY VS ASWATHY S., SECY. S AND ME DEPT.	ADV. VS	// 0 //
86	D-CONTC/721/2024	SAUL NAYAK VS ASHISH ISHWAR PATIL, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/724/2024	JUGAL KISHORE SAHOO VS NIBEDITA PANI, O.E.S.(1)	ADV. VS	// 0 //
88	D-CONTC/732/2024	R.BABURAM VS SALINI PANDIT, IAS, H AND F.W. DEPT.	ADV. VS	// 0 //
89	D-CONTC/735/2024	RAJKISHORE JENA VS ANKITA BARIK O.A.S.	ADV. VS	// 0 //
90	D-CONTC/737/2024	LELIN KUMAR MAHAKUL VS SWADESH PATNAIK, B.M., HINDUJA LEYLAND FINANCE LTD., SAMBALPUR	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
91	D-CONTC/740/2024	B.TEJOVATI	ADV.	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	D-CRLA/490/2024	PRITIPARNA MISHRA,TAHASILDAR,JATNI ADEI GOCHHAYAT	PRAVAT KUMAR NAYAK	// JARAPADA /191 /2019
		VS	VS	()
93	D-CRLA/535/2024	STATE OF ODISHA NANDA@ASHOK BEHERA	RABI NARAYAN MOHANTY	// KHANDAGIRI P.S. /356 /2017
		VS	VS	()
94	D-CRLA/551/2024	STATE OF ODISHA HADA @ MANAS SAMAL @ MANASH SAMAL	SANGRAM KUMAR DAS	// KUJANGA /81 /2019
		VS	VS	()
95	D-CRLA/566/2024	STATE OF ODISHA BULU SAHU	CHITTA RANJAN SAHU	// GOSANINUAGAM /64 /2013
		VS	VS	()
96	D-CRLA/576/2024	STATE OF ODISHA AJIT BALUA	SURESH KUMAR JENA	// BURLA /4 /2019
		VS	VS	()
97	D-CRLA/588/2024	STATE OF ODISHA KUNAL MAHANTA	SAKUNTALA GIRI	// JHUMPURA /5 /2020
		VS	VS	()
98	D-CRLLP/507/2024	STATE OF ODISHA VICKEY KUMAR MODI	PABITRA KUMAR NAYAK	// / /0
		VS	VS	()
99	D-CRLMA/558/2024	STATE OF ODISHA ABINASH SINGH	BIBHU PRASAD MOHANTY	// PATNAGARH /284 /2023
		VS	VS	()
100	D-CRLMC/449/2024	STATE OF ODISHA CHANDRA@ CHANDRAKANTA SAHOO	PRIYA RANJAN SINGH	// HINDOL /62 /2013
		VS	VS	()
101	D-CRLMC/451/2024	STATE OF ODISHA SUBASINI NAYAK	SANGRAM RATH	// GOP /173 /2017
		VS	VS	()
102	D-CRLMC/466/2024	STATE OF ODISHA KATICHHUA@ RANJAN KANTA SAMAL	JAYANTA KUMAR MAJHI	// Bamapada (Industrial Area) /8 /2008
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	D-CRLMC/468/2024	STATE OF ODISHA MENAKA KUMARI DEI VS	BINAYA KUMAR MOHANTY VS	// BALIKUDA /532 /2023 ()
104	D-CRLMC/472/2024	STATE OF ODISHA SANAJY @ SANAJY KUMAR BISOI VS	SAROJ KUMAR PADHI VS	// //0 ()
105	D-CRLMC/478/2024	STATE OF ODISHA DHOBA NAYAK@DHOBA NAIK VS	AMULYA RATNA PANDA VS	// ASKA /91 /2017 ()
106	D-CRLMC/492/2024	STATE OF ODISHA AKULA VENKATESWARRAO VS	ASHOK DAS VS	// //0 ()
107	D-CRLMC/495/2024	M/S. SANDEEP TRADERS, RAYAGADA SANATAN DASH VS	MANAS RANJAN DASH VS	// PAHALA /125 /2022 ()
108	D-CRLMC/499/2024	STATE OF ODISHA CHAKRADHAR MAITY VS	BISWABHUSAN DAS VS	// ERASAMA /134 /2018 ()
109	D-CRLMC/502/2024	STATE OF ODISHA SAPAN @ MANOJ KUMAR DAS VS	DURGA PRASAD JENA VS	// MALGODOWN /67 /2011 ()
110	D-CRLMC/519/2024	STATE OF ODISHA SUJIT KUMAR RATHA VS	BINAYA KUMAR MOHANTY VS	// //0 ()
111	D-CRLMC/522/2024	STATE OF ODISHA PRAFULLA CHANDRA DASH VS	PRASANNA KUMAR PARHI VS	// //0 ()
112	D-CRLMC/525/2024	STATE OF ODISHA TAMBUA RAM VS	LAXMINARAYAN PATEL VS	// //0 ()
113	D-CRLMC/567/2024	STATE OF ODISHA SATYENDRA KUMAR SONI VS STATE OF ODISHA	SAROJ MOHARANA VS	// JHARSUGUDA /898 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	D-CRLMC/574/2024	PREMANANDA JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /33 /2017 () //
115	D-CRLMC/577/2024	PRAVAKAR PANDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR VIGILANCE /39 /2013 () //
116	D-CRLMC/578/2024	BISHNU BISOYI VS SAROJIN SWAIN	RAJIB LOCHAN PATTNAIK VS	/ /0 () //
117	D-CRLMC/579/2024	SEKHAR AGARWAL VS STATE OF ODISHA	EKTA AGARWAL VS	PURIGHAT /101 /2023 () //
118	D-CRLMC/592/2024	PURNA CHANDRA MISHRA VS PRITILATA PANDA @ MISHRA	ASHOK KUMAR SARANGI VS	/ /0 () //
119	D-CRLMC/594/2024	KUNJA PARIDA@KUNJA BIHARI PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BINJHARPUR /184 /1993 () //
120	D-CRLMC/599/2024	SUBASH DELEI VS STATE OF ODISHA	KURESH PRASAD DASH VS	BUGUDA /124 /2016 () //
121	D-CRLMC/602/2024	BHAGYALAXMI SAHOO VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	/ /0 () //
122	D-CRLMC/606/2024	AKHAYA KUMAR SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	AIR FIELD P.S. /75 /2007 () //
123	D-CRLMC/615/2024	SARAT KUMAR BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BOLANGIR TOWN /133 /2015 () //
124	D-CRLMC/617/2024	SARAT KUMAR BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /832 /2019 () //
125	D-CRLMC/618/2024	SATYABAN MEHER	TUSARKANTI PRAHARAJ	DUNGURIPALI /98 /2013

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	D-CRLMC/619/2024	STATE OF ODISHA SARAT KUMAR BAG	SUNIL KUMAR PANDA	// JHARSUGUDA /689 /2020
		VS	VS	()
127	D-CRLMC/620/2024	STATE OF ODISHA SIBASANKAR JENA	SIDHARTHA DAS	// LALBAG /230 /2023
		VS	VS	()
128	D-CRLMC/621/2024	STATE OF ODISHA SARAT KUMAR BAG	SUNIL KUMAR PANDA	// JHARSUGUDA /178 /2020
		VS	VS	()
129	D-CRLMP/458/2024	STATE OF ODISHA MANINI NAIK	SUBHENDU KUMAR DAS	// / /0
		VS	VS	()
130	D-CRLMP/476/2024	STATE OF ODISHA SUKEI MOHAPATRA	AMULYA RATNA PANDA	// / /0
		VS	VS	()
131	D-CRLMP/498/2024	STATE OF ODISHA SATYARANJAN BARIK	BRAJA MOHAN SARANGI	// / /0
		VS	VS	()
132	D-CRLMP/513/2024	STATE OF ODISHA JUNNU RAULO	LAXMINARAYAN PATEL	// / /0
		VS	VS	()
133	D-CRLMP/536/2024	STATE OF ODISHA ANANYA ROUTRAY	DR. SATCHIDANANDA PATNAIK	// / /0
		VS	VS	()
134	D-CRLMP/538/2024	STATE OF ODISHA GITANJALI BHATTARAY	DURGA PRASAD JENA	// / /0
		VS	VS	()
135	D-CRLMP/550/2024	STATE OF ODISHA GOBINDA NAYAK	BRUNDABAN ROUT	// / /0
		VS	VS	()
136	D-CRLMP/555/2024	STATE OF ODISHA LIPIKA SAHOO	PRANAYANEE DASMOHAPATRA	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLREV/470/2024	STATE OF ODISHA SHOVAN KUMAR SAHOO VS	BIBHU PRASAD MOHANTY VS	// //0 ()
138	D-CRLREV/521/2024	PUSPANJALI SWAIN NIRANJAN PRADHAN VS	SATYAJIT MOHAPATRA VS	// MAHANGA /193 /2012 ()
139	D-CRLREV/562/2024	STATE OF ODISHA RAJESH KUMAR GOND VS	ANAM CHARAN PANDA VS	// //0 ()
140	D-CRLREV/564/2024	RAHULDEO MITTAL ROHAN MEHER VS	DIBYA PRAKASH MISHRA VS	// BURLA /270 /2022 ()
141	D-CRLREV/573/2024	STATE OF ODISHA AKASH PRADHAN @ AKASH PADHAN VS	LALITENDU BHUYAN VS	// TELKOI /176 /2023 ()
142	D-FAO/648/2024	STATE OF ODISHA PRASANTA KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
143	D-JCRLRV/473/2024 JCRLRV/1/2024	STATE OF ODISHA SARASWATA MALLIK VS	ADV. VS	// BANIGOCHA /11 /2012 DISTRICT AND SESSIONS JUDGE,NAYAGARH(Na
144	D-MACA/672/2024	STATE OF ODISHA D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS	RIMJHIMBALA PATI VS	// // ()
145	D-MACA/673/2024	JHUNU PRADHAN THE MANAGER CLAIMS (T.P.CELL), ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
146	D-MACA/756/2024	CHINKU TADA M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS	ANUPAM DASH VS	// // ()
147	D-RPFAM/655/2024	RASMITA KUMARI NAYAK BANESWAR NAIK VS	RAJENDRA NARAYAN ROUT VS	// // ()
		BINATI NAIK		//

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-RSA/755/2024	BISWANATH MOHAPATRA VS BUDHEI BARIK	SHISHIR KUMAR SAMAL VS	// 0 //
149	D-TRP(C)/618/2024	PURNA CHANDRA MOHARANA VS MAMTAJ MAHARANA	DEEPALI MAHAPATRA VS	// 0 //
150	D-TRPCRL/537/2024	SANJAY KUMAR SAHOO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	JAJPUR TOWN /309 /2022 0 //
151	D-WA/597/2024	STATE OF ODISHA VS MADHUSMITA JENA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
152	D-WA/633/2024	STATE OF ODISHA VS DHARMENDRA KUMAR SAHU	BIPLAB MOHANTY, A.G.A. VS	// 0 //
153	D-WA/662/2024	SANJAYA KUMAR SETHI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
154	D-WA/683/2024	M/S GIMPEX LTD., CHENNAI VS CHIEF COMMERCIAL MANAGER (FS)	RUPESH KUMAR KANUNGO VS	// 0 //
155	D-WA/690/2024	STATE OF ODISHA VS MAHADEB PANDA	DHANANJAYA MUND,A.G.A VS	// 0 //
156	D-WA/695/2024	STATE OF ODISHA VS PARAMANANDA BEHERA	DHANANJAYA MUND,A.G.A VS	// 0 //
157	D-WA/752/2024	SASWAT PRADHAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
158	D-WP(C)/588/2024	CHANDRAKANTA ANDIA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
159	D-WP(C)/589/2024	SAROJ KUMAR SARANGI	PRIYA RANJAN SINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/590/2024	HRUSHIKESH MEHER	SHUBHENDU KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/591/2024	SURYAKANTA BEHERA	JYOTIRMAYA SAHOO	//
		VS	VS	0
		COLLECTOR, KHORDHA		//
162	D-WP(C)/592/2024	M/S SEVEN HILLS ESTATES LTD., PURI	SATYA SMRUTI MOHANTY	//
	WP(C)/200/2024	VS	VS	0
		SANKAR CHANDRA SARKAR		//
163	D-WP(C)/593/2024	SHREE MOHAN JHA	AVIJIT PATNAIK	//
	WP(C)/225/2024	VS	VS	0
		UNION OF INDIA		//
164	D-WP(C)/595/2024	M/S SEVEN HILLS ESTATES LTD., PURI	SATYA SMRUTI MOHANTY	//
	WP(C)/209/2024	VS	VS	0
		PROTIVA MONDAL		//
165	D-WP(C)/596/2024	RAGHUNATH DASH	ANJAN KUMAR BISWAL	//
	WP(C)/163/2024	VS	VS	0
		STATE BANK OF INDIA, BBSR		//
166	D-WP(C)/598/2024	SUNITA DAS	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/599/2024	DROUPADI DASH	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/600/2024	M/S SEVEN HILLS ESTATES LTD., PURI	SATYA SMRUTI MOHANTY	//
	WP(C)/207/2024	VS	VS	0
		SUBHAUE KUNDU		//
169	D-WP(C)/601/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI	SATYA SMRUTI MOHANTY	//
	WP(C)/208/2024	VS	VS	0
		ASIT KUMAR ROY		//
170	D-WP(C)/603/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI	SATYA SMRUTI MOHANTY	//
	WP(C)/212/2024	VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/605/2024	KOUSHIK BHATTACHARJEE SUNITA PATRA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // 0 //
172	D-WP(C)/607/2024	RAMA CHANDRA BARIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
173	D-WP(C)/608/2024	PRAHALLAD KUMAR DEB VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
174	D-WP(C)/609/2024	SULAKSHYANI SAHU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
175	D-WP(C)/610/2024	MAMATA SAHU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
176	D-WP(C)/612/2024	HIMANSU SEKHAR SAHU VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
177	D-WP(C)/614/2024	SHANTILATA MERLI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
178	D-WP(C)/615/2024 WP(C)/166/2024	SUDARSAN BEHERA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
179	D-WP(C)/616/2024	RAMESH SINGH VS THE AUTHORIZED OFFICER, CHIEF MANAGER, INDIAN BANK, SAMBALPUR	PRADEEP KUMAR DAS VS	// 0 //
180	D-WP(C)/617/2024	SURYA NARAYAN PATRA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
181	D-WP(C)/619/2024	KALUCHARAN NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :05/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/620/2024	GEETANJALI SWAIN VS COLLECTOR, KHURDA	GOURI MOHAN RATH VS	// 0 //
183	D-WP(C)/622/2024	HADUCHARAN MISHRA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
184	D-WP(C)/623/2024	BINAYA KUMAR SINHA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
185	D-WP(C)/624/2024 WP(C)/205/2024	KANGRESS SAHU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
186	D-WP(C)/626/2024	HRUSHIKESH MEHER VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
187	D-WP(C)/630/2024	DR. SUBHANGA KISHORE DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
188	D-WP(C)/632/2024	MANDAKINI MOHAPATRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
189	D-WP(C)/634/2024	NIRANJAN SETHY VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
190	D-WP(C)/636/2024	PITABASH GOCHHAYAT VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
191	D-WP(C)/637/2024 WP(C)/199/2024	PRABIN KUMAR DALAI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
192	D-WP(C)/638/2024	SARAT KUMAR NISHIKANTA VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
193	D-WP(C)/639/2024	JAGADISH KUMBHAR	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/641/2024	SUJIT KUMAR SAHU	ABHISHEK MOHANTY	//
	WP(C)/201/2024	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/642/2024	BHARATI MOHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/643/2024	RASHIA NANDA KUMBHAR	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/646/2024	PRIYADARSINI SAHOO	TUSAR KANTA MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/647/2024	NITYANANDA PANIGRAHI	ABHISHEK MOHANTY	//
	WP(C)/202/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/649/2024	NIRMALA MISHRA	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/650/2024	ORISSA MINING CORPORATION EMPLOYEES GRATUITY FUND TRUST, KHORDHA.	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		ASSISTANT COMMNR OF INCOME TAX EXEMPTION CIRCLE, BBSR.		//
201	D-WP(C)/652/2024	PANCHANAN PANDA	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/654/2024	AKSHYA KUMAR KAR	PITAMBAR PANDA	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT., BBSR		//
203	D-WP(C)/656/2024	KABITA NAYAK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/657/2024	BISWAMBER MISHRA	SIVA SANKAR CHAINI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/658/2024	ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BHADRAK SANTILATA CHAKRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0 //
206	D-WP(C)/660/2024	MANAS RANJAN ROUT VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
207	D-WP(C)/661/2024	BISHNU PRIYA PRADHAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
208	D-WP(C)/663/2024	MANAS RANJAN BARIK VS STATE OF ODISHA	KALPATARU ROUT VS	// 0 //
209	D-WP(C)/665/2024	DEBAHARI PRADHAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
210	D-WP(C)/666/2024	SUBASA @ SUBASH NAYAK VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
211	D-WP(C)/667/2024	GANTASETHY PRAKASH VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
212	D-WP(C)/668/2024	GANTASETHY RAMA RAO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
213	D-WP(C)/669/2024	SURYAKANTA MALLICK VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
214	D-WP(C)/670/2024	RAMA CHANDRA PATTANAYAK VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
215	D-WP(C)/671/2024	M/S KAR CONSTRUCTION PVT. LTD., CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/676/2024	KARUNAKAR MALLICK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
217	D-WP(C)/677/2024	NAMITA PRADHAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
218	D-WP(C)/678/2024	PRANABANDHU BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
219	D-WP(C)/679/2024	SUKRA BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
220	D-WP(C)/680/2024	PURNABASI SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
221	D-WP(C)/682/2024	TAPASWINI ROHIDAS VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
222	D-WP(C)/684/2024	MAHESWAR CHOUDHURY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
223	D-WP(C)/686/2024	BANSIDHAR NAYAK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
224	D-WP(C)/687/2024	BRAJENDRA NATH DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
225	D-WP(C)/688/2024	ITISHREE NAYAK VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //
226	D-WP(C)/689/2024	ABHIMANYU DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
227	D-WP(C)/691/2024	DEBASISH BESHRA	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/692/2024	RATAN KUMAR	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/693/2024	KHAGESWAR DAS	RAMAKANTA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/694/2024	BINOD CHANDRA PADHI	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/696/2024	INDIRA KAMILA	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/698/2024	HEMSAGAR ROUT	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		CHAIRMAN, UTKAL GRAMEN BANK, BOLANGIR		//
233	D-WP(C)/702/2024	RASHMI RANJAN MOHAPATRA	KAMAL BEHARI PANDA	//
		VS	VS	0
		P.N.B., BBSR		//
234	D-WP(C)/703/2024	SAROJ KUMAR PATRA	DEBASIS SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/705/2024	NAYANABALA MISHRA	DEBASIS SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/706/2024	AISURYA MANI JENA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/707/2024	UTTAM KUMAR NAYAK	GOPAL KRISHNA NANDA	//
		VS	VS	0
		STATE OF		//
238	D-WP(C)/708/2024	SHIBA PRASAD PANDA	DEBASIS SAHOO	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/710/2024	STATE OF ODISHA SHIBA PRASAD PANDA VS	DEBASIS SAHOO VS	// // 0
240	D-WP(C)/711/2024	STATE OF ODISHA SANANDA GANTA VS	GHANASHYAM DASH VS	// // 0
241	D-WP(C)/712/2024	STATE OF ODISHA PRASAN KUSULIA VS	GHANASHYAM DASH VS	// // 0
242	D-WP(C)/713/2024	STATE OF ODISHA SAHADEV MOHANTY VS	DEBASIS SAHOO VS	// // 0
243	D-WP(C)/715/2024	STATE OF ODISHA SUDHIR KOSOLIA VS	GHANASHYAM DASH VS	// // 0
244	D-WP(C)/716/2024	STATE OF ODISHA HARIHAR PANDA VS	BIBHU PRASAD MOHANTY VS	// // 0
245	D-WP(C)/719/2024	STATE OF ODISHA NISHAMANI DALAI VS	JATINDRA KUMAR NAYAK VS	// // 0
246	D-WP(C)/720/2024	TAHASILDAR, MARSAGHAI SK. ANWAR ALLI VS	SHAIK ABDUL NAYEEM VS	// // 0
247	D-WP(C)/722/2024	STATE OF ODISHA TUNIBALA PATI VS	SUJATA JENA VS	// // 0
248	D-WP(C)/723/2024	STATE OF ODISHA ARUN DASH VS	AJODHYA RANJAN DASH VS	// // 0
249	D-WP(C)/725/2024	THE CHIEF MANAGER CUM AO, SBI, SAMBALPUR ABHIMANYU MOHARANA VS	ASWINI MOHANTY VS	// // 0
		THE COLLECTOR, CUTTACK		//

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/726/2024	PRADEEP KUMAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
251	D-WP(C)/727/2024 WP(C)/217/2024	SUNITA MAJHI VS PRABHASINI KHATUA	PRASHANTA KUMAR NAYAK VS	// 0 //
252	D-WP(C)/728/2024	M/S. GARNET GRANITES LTD. (GGL), BALASORE VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
253	D-WP(C)/729/2024	PUNAI HOTAL @ GIREM VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
254	D-WP(C)/730/2024	MAHESH KUMAR BHOI VS MAHANADI COALFIELDS LTD. SAMBALPUR	AVIJIT PATNAIK VS	// 0 //
255	D-WP(C)/731/2024	GOKULANANDA PANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
256	D-WP(C)/733/2024	SAHDYAP KUMAR PADHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
257	D-WP(C)/734/2024	RAJESH KUMAR MAHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
258	D-WP(C)/736/2024	SATYARANJAN BARIK VS SOLE ARBITRATOR, PUNE	BRAJA MOHAN SARANGI VS	// 0 //
259	D-WP(C)/738/2024	PARTHA SARATHI SAHOO VS SASMITA NAIK	BHAWANI SANKAR PANIGRAHI VS	// 0 //
260	D-WP(C)/739/2024	UPENDRA PRASAD SAHOO VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/741/2024	BIKASH RANJAN SAMAL	RANJAN KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/742/2024	GHASIRAM BEHERA	SAROJ KUMAR MISHRA	//
		VS	VS	0
		ASST. GENERAL MANAGER, HUMAN RESOURCES DEPT. SBI, BBSR		//
263	D-WP(C)/743/2024	DINESH KUMAR BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/744/2024	SUBHADRA MAHATAB SEVA SADAN	MRS.SUMAN MODI	//
		VS	VS	0
		UNION OF INDIA		//
265	D-WP(C)/745/2024	HARERAM SINGH	PRASANNA KUMAR PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/746/2024	SUKANTA KUMAR BISWAL	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/748/2024	SACHIDANANDA ROUT	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/749/2024	KALU CHARAN ROUT	BHAGABAT PRASAD RATH	//
		VS	VS	0
		THE REGISTRAR CO OPERATIVE SOCIETIES, BBSR		//
269	D-WP(C)/750/2024	SOMANATH GOUDA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/751/2024	BASUDEB SAHOO	CHITTA RANJAN PATNAIK	//
		VS	VS	0
		SENIOR MANAGER, AXIS BANK LTD., BBSR		//
271	D-WP(C)/753/2024	SUCHITRA PATNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/754/2024	PRADEEP KUMAR NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-ABLAPL/448/2024	STATE OF ODISHA SRIBATSA SAHOO VS	ASHOK KUMAR SAHOO VS	// BANKI /468 /2023 ()
274	D-ABLAPL/450/2024	STATE OF ODISHA MINO PAN VS	DIPTI RANJAN BHOKTA VS	// DAMANJODI /84 /2023 ()
275	D-ABLAPL/453/2024	STATE OF ODISHA RAMA DALEI @ RAMA SAHU VS	SUJIT KUMAR PATNAIK VS	// KODALA /544 /2023 ()
276	D-ABLAPL/455/2024	STATE OF ODISHA BINAYAK SARANGI VS	BIJAYA KUMAR NAYAK (3) VS	// SARANAKUL /211 /2023 ()
277	D-ABLAPL/457/2024	STATE OF ODISHA SANANDA CHARAN BEHERA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
278	D-ABLAPL/459/2024	STATE OF ODISHA BIMATI BISHI VS	BANSHIDHAR SATAPATHY VS	// RAYAGADA TOWN /385 /2023 ()
279	D-ABLAPL/461/2024	STATE OF ODISHA JYOTIRMAY GIRI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /321 /2023 ()
280	D-ABLAPL/462/2024	STATE OF ODISHA KAMALA BEHERA VS	JAYANTA KUMAR MAJHI VS	// BERHAMPUR /29 /2023 ()
281	D-ABLAPL/463/2024	STATE OF ODISHA LAXMIDHAR GHADEI VS	JAYANTA KUMAR MAJHI VS	// TANGI /13 /2022 ()
282	D-ABLAPL/464/2024	STATE OF ODISHA PANKAJ SAHOO VS	BINI MISHRA VS	// / /0 ()
283	D-ABLAPL/465/2024	STATE OF ODISHA DEBENDRA BANKA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// PADAMPUR /338 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-ABLAPL/467/2024	JAYANTA DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /193 /2023 () //
285	D-ABLAPL/469/2024	PARAMANAND SHAW @ SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	BRAHMANITARANG /282 /2023 () //
286	D-ABLAPL/474/2024	HIMANSU KARNA@LUDU KARNA VS STATE OF ODISHA	S.SOURAV VS	BIRMAHARAJPUR /252 /2023 () //
287	D-ABLAPL/475/2024	PANCHANAN MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARUADIHI /97 /2023 () //
288	D-ABLAPL/477/2024	BIKASH BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
289	D-ABLAPL/483/2024	PRITI RANJAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MADHUPATNA /405 /2023 () //
290	D-ABLAPL/484/2024	SANTOSH MOHANTY VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /3 /2024 () //
291	D-ABLAPL/485/2024	MANORANJAN KAR VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /350 /2023 () //
292	D-ABLAPL/487/2024	BABU @ JITENDRA KHATUA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KANTAMAL /90 /2023 () //
293	D-ABLAPL/488/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	TAPAS KUMAR NAYAK VS	TANGI /31 /2020 () //
294	D-ABLAPL/489/2024	JATINDRA KUMAR JHANKAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /315 /2023 () //
295	D-ABLAPL/491/2024	ANNAPURNA BEHERA	SOUBHAGYA SWAIN	BALICHANDRAPUR /453 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	D-ABLAPL/493/2024	STATE OF ODISHA BABULA MOHANTY@BINOD	PRADEEP KUMAR KUNDU	// NIALI /229 /2023
		VS	VS	()
297	D-ABLAPL/497/2024	STATE OF ODISHA MANAS RANJAN JENA	ASIT KUMAR JENA	// BALICHANDRAPUR /453 /2023
		VS	VS	()
298	D-ABLAPL/501/2024	STATE OF ODISHA ARUNESH DUBEY	BIGYAN KUMAR SHARMA	// INFOCITY PS /362 /2023
		VS	VS	()
299	D-ABLAPL/503/2024	STATE OF ODISHA JYOTIRANJAN MOHAPATRA	ASIT KUMAR JENA	// BALICHANDRAPUR /453 /2023
		VS	VS	()
300	D-ABLAPL/508/2024	STATE OF ODISHA PRASHANTA KUMAR NAYAK @ PRASANT NAYAK	JUGALA KISHORE PANDA	// PARJANG /536 /2023
		VS	VS	()
301	D-ABLAPL/509/2024	STATE OF ODISHA PUSTAM MAJHI	DIPTI RANJAN SWAIN	// TUREIKELA /140 /2019
		VS	VS	()
302	D-ABLAPL/511/2024	STATE OF ODISHA TUNA NAYAK	DIPTI RANJAN SWAIN	// BARGARH SADAR /296 /2023
		VS	VS	()
303	D-ABLAPL/518/2024	STATE OF ODISHA MUKTIKANTA BARIK	JAYAKRISHNA MOHAPATRA	// BANSADA /390 /2023
		VS	VS	()
304	D-ABLAPL/520/2024	STATE OF ODISHA SATRUGHNA DAS	RAMANI KANTA PATTANAİK	// MANGALPUR /4 /2022
		VS	VS	()
305	D-ABLAPL/523/2024	STATE OF ODISHA BIBEKANANDA DAS	AMLAN SHAKTI PAUL	// BALIANTA P.S. /177 /2018
		VS	VS	()
306	D-ABLAPL/528/2024	STATE OF ODISHA FAKIRA SAHOO	NABA KISHORE GURU	// NIHALPRASAD /259 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-ABLAPL/529/2024	STATE OF ODISHA SAROJINI SINGH VS	CHIRANJIB ROUT VS	// TALCHER TOWN /3 /2024 ()
308	D-ABLAPL/530/2024	STATE OF ODISHA TRILOCHAN PRADHAN VS	NABA KISHORE GURU VS	// NIHALPRASAD /247 /2023 ()
309	D-ABLAPL/531/2024	STATE OF ODISHA FAKIR MOHAN PRADHAN @ ASHOK KUMAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /323 /2023 ()
310	D-ABLAPL/533/2024	STATE OF ODISHA BAISHAKHI MALLICK VS	SAKTI PRASAD DAS VS	// PIPLI /490 /2023 ()
311	D-ABLAPL/534/2024	STATE OF ODISHA TITUN @ BISWAJIT PUHAN VS	PANCHANAN PANIGRAHI VS	// INDUASTRIAL,NISA /33 /2023 ()
312	D-ABLAPL/539/2024	STATE OF ODISHA BIKASH NAYAK VS	BYOMAKESH TRIPATHY VS	// BELLAGUNTHA /525 /2023 ()
313	D-ABLAPL/540/2024	STATE OF ODISHA KUNA @ GOBINDA PRADHAN VS	PANCHANAN PANIGRAHI VS	// INDUASTRIAL,NISA /33 /2023 ()
314	D-ABLAPL/542/2024	STATE OF ODISHA GOURI HIAL VS	PANCHANAN PANIGRAHI VS	// BISSAMCUTTACK /154 /2023 ()
315	D-ABLAPL/543/2024	STATE OF ODISHA SALYARATHI SAHU VS	PRADEEP KUMAR MOHAPATRA VS	// MUDANPUR RAMPUR /275 /2023 ()
316	D-ABLAPL/544/2024	STATE OF ODISHA HAZARI BEHERA VS	PULAKESH MOHANTY VS	// RAMBHA (KHALLIKOTE) /731 /2023 ()
317	D-ABLAPL/546/2024	STATE OF ODISHA JITENDRA MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// BARANGA /434 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-ABLAPL/548/2024	BHISMA RANJAN RATH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KENDRAPARA SADAR /312 /2023 () //
319	D-ABLAPL/554/2024	BINOD BIHARI JENA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	GOLANTHARA (BERHAMPUR) /663 /2023 () //
320	D-ABLAPL/556/2024	PINTU KUANR VS STATE OF ODISHA	KIRTAN DANG VS	TUSRA /172 /2023 () //
321	D-ABLAPL/557/2024	JAPANI MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /239 /2023 () //
322	D-ABLAPL/559/2024	PADMA CHARAN MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /239 /2023 () //
323	D-ABLAPL/563/2024	ABINASH MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
324	D-ABLAPL/565/2024	NIRANJAN NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PURI SADAR /295 /2023 () //
325	D-ABLAPL/569/2024	SUKADEV TARAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /659 /2023 () //
326	D-ABLAPL/570/2024	SURESH CHANDRA DAS VS STATE OF ODISHA	KUMAR KASHYAP VS	/ /0 () //
327	D-ABLAPL/571/2024	NIRMAL KUMAR ACHARYA @ KUNU ACHARYA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /78 /2023 () //
328	D-ABLAPL/572/2024	JAYANTI MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
329	D-ABLAPL/575/2024	SK. SAJAN @ BADSAHA @ SK. SAHAJAN	ARIJEET MISHRA	KENDRAPARA SADAR /923 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	D-ABLAPL/580/2024	STATE OF ODISHA KAILASH BEHERA	AKASH BHUYAN	// ERASAMA /539 /2023
		VS	VS	()
331	D-ABLAPL/582/2024	STATE OF ODISHA PRAHALLAD BEHERA	SATYABRATA DASH	// JENAPUR /308 /2023
		VS	VS	()
332	D-ABLAPL/583/2024	STATE OF ODISHA SANJAY SUNA	MANORANJAN PADHY	// NABARANGAPUR TOWN /204 /2023
		VS	VS	()
333	D-ABLAPL/585/2024	STATE OF ODISHA CHITTARANJAN SWAIN	ALOK KUMAR KAR	// BALIPATNA /467 /2023
		VS	VS	()
334	D-ABLAPL/587/2024	STATE OF ODISHA MANORANJAN DAS @ GUDDU	IPSIT AUROBINDO ACHARYA	// AMBABHONA /235 /2023
		VS	VS	()
335	D-ABLAPL/590/2024	STATE OF ODISHA HRUDANANDA NAYAK @ PRINCE	MANORANJAN PADHY	// NABARANGAPUR TOWN /204 /2023
		VS	VS	()
336	D-ABLAPL/591/2024	STATE OF ODISHA CHANDU SETHI@CHANDRAKANTA SETHI	BHARAT BHUSAN ROURTRAY	// ANGUL TOWN /811 /2023
		VS	VS	()
337	D-ABLAPL/593/2024	STATE OF ODISHA LAXMAN SAGARIA	MANORANJAN PADHY	// MATHILI /158 /2022
		VS	VS	()
338	D-ABLAPL/596/2024	STATE OF ODISHA DHIRENDRA KUMAR MOHANTY	BHABANI SANKAR MISHRA	// // /0
		VS	VS	()
339	D-ABLAPL/598/2024	STATE OF ODISHA DHANPATI HARIJAN	MANORANJAN PADHY	// MATHILI /158 /2022
		VS	VS	()
340	D-ABLAPL/600/2024	STATE OF ODISHA CHINMAYA BEHERA	PRINCEPEE RAY	// BALIANTA P.S. /414 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/601/2024	STATE OF ODISHA ANITA PARAMGURU VS	JITENDRA SAMANTARAY VS	// INDUSTRIAL ESTATE PS /29 /2023 ()
342	D-ABLAPL/607/2024	STATE OF ODISHA ASHISH KUMAR NAIK VS	AMIT KUMAR NATH VS	// BAGDIA /266 /2023 ()
343	D-ABLAPL/610/2024	STATE OF ODISHA BASANTI BISWAL VS	SATYA NARAYAN MISHRA 4 VS	// SIMULIA /339 /2023 ()
344	D-ABLAPL/611/2024	STATE OF ODISHA SUBASH CHANDRA SENAPATI VS	RAJALAXMI BISWAL VS	// ANGUL TOWN /13 /2024 ()
345	D-ABLAPL/613/2024	STATE OF ODISHA PRASANNA KUMAR PALEI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// NIRAKARPUR /99 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :05/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/89/2010 RFA/89/2010	SHANTILATA CHHOTRAY MP	M/S.AJIT KU.TRIPATHY	1/2024
2	D-CRLLP/507/2024 CRLLP/ /	VICKEY KUMAR MODI MP	PABITRA KUMAR NAYAK	1/2024
3	D-TRPCRL/537/2024 TRPCRL/ /	SANJAY KUMAR SAHOO MP	BINAYA KUMAR MOHANTY	1/2024
4	D-CMAPL/178/2023 CMAPL/178/2023	PARADIP PORT TRUST MP	ADV	2/2024
5	D-RFA/90/2010 RFA/90/2010	SHANTILATA CHHOTRAY MP	M/S.AJIT KU.TRIPATHY	2/2024
6	D-JCRLA/120/2023 JCRLA/120/2023	DHOBENDRA PRADHAN MP	ADV.	3/2024
7	D-LAA/1/2016 LAA/1/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	3/2024
8	D-LAA/1/2016 LAA/1/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	4/2024
9	D-CONTC/4589/2023 CONTC/4589/2023	SUBASH CHANDRA MAHAPATRA MP	ADV.	4/2024
10	D-LAA/1/2016 LAA/1/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	5/2024
11	D-LAA/1/2016 LAA/1/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	6/2024
12	D-LAA/1/2016 LAA/1/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	7/2024
13	D-LAA/1/2016 LAA/1/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	8/2024
14	D-LAA/2/2016 LAA/2/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	9/2024
15	D-TRP(C)/618/2024 TRP(C)/ /	PURNA CHANDRA MOHARANA MP	DEEPALI MAHAPATRA	9/2024
16	D-RPFAM/655/2024 RPFAM/ /	BANESWAR NAIK MP	RAJENDRA NARAYAN ROUT	9/2024
17	D-RPFAM/214/2024 RPFAM/ /	SATYABADI MUDULI MP	DEEPAK RANJAN SUNDARAY	10/2024
18	D-TRP(C)/327/2023 TRP(C)/327/2023	GAYATRI JANI MP	DIPTI RANJAN BHOKTA	10/2024
19	D-LAA/2/2016 LAA/2/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	10/2024
20	D-LAA/2/2016 LAA/2/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	11/2024
21	D-LAA/2/2016 LAA/2/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	12/2024
22	D-WA/597/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	13/2024
23	D-LAA/2/2016 LAA/2/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	13/2024
24	D-WA/597/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA, A.G.A.	14/2024
25	D-LAA/2/2016 LAA/2/2016	USHABATI PATEL@NAIK MP	M/S.BHAKTAHARI MOHANTY, M/S. RAMAKANTA MOHANTY,A.MOH	14/2024
26	D-WA/633/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	

	WA/ /	MP		15/2024
27	D-SA/105/1993 SA/105/1993	BABAJI MP	M/SN.K.SAHOO,B.SWAIN,M.K.NAYAK	16/2024
28	D-WA/633/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	16/2024
29	D-WA/662/2024 WA/ /	SANJAYA KUMAR SETHI MP	ABHIRAM SWAIN	17/2024
30	D-SA/105/1993 SA/105/1993	BABAJI MP	M/SN.K.SAHOO,B.SWAIN,M.K.NAYAK	17/2024
31	D-WA/683/2024 WA/ /	M/S GIMPEX LTD., CHENNAI MP	RUPESH KUMAR KANUNGO	18/2024
32	D-SA/105/1993 SA/105/1993	BABAJI MP	M/SN.K.SAHOO,B.SWAIN,M.K.NAYAK	18/2024
33	D-WA/683/2024 WA/ /	M/S GIMPEX LTD., CHENNAI MP	RUPESH KUMAR KANUNGO	19/2024
34	D-SA/105/1993 SA/105/1993	BABAJI MP	M/SN.K.SAHOO,B.SWAIN,M.K.NAYAK	19/2024
35	D-CRLMC/5391/2023 CRLMC/5391/2023	PABITRA KHATEI MP		19/2024
36	D-SA/105/1993 SA/105/1993	BABAJI MP	M/SN.K.SAHOO,B.SWAIN,M.K.NAYAK	20/2024
37	D-CRLREV/804/2011 CRLREV/804/2011	PRATAP CH.SAHOO MP	M/S.BIKRAM PR.DAS	20/2024
38	D-WA/690/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	20/2024
39	D-CRLMC/3519/2023 CRLMC/3519/2023	ABINASH PANDA@PUPUN MP		20/2024
40	D-WA/690/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	21/2024
41	D-CRLMC/468/2024 CRLMC/ /	MENAKA KUMARI DEI MP	BINAYA KUMAR MOHANTY	21/2024
42	D-SA/105/1993 SA/105/1993	BABAJI MP	M/SN.K.SAHOO,B.SWAIN,M.K.NAYAK	21/2024
43	D-CMP/125/2024 CMP/ /	PUSPA DEVI AGRAWAL @ PUSPA AGRAWAL MP	SUSHANTA KUMAR JOSHI	21/2024
44	D-CRLREV/572/2023 CRLREV/572/2023	PATYADU SUSHANTA DORA MP		21/2024
45	D-CRLREV/470/2024 CRLREV/ /	SHOVAN KUMAR SAHOO MP	BIBHU PRASAD MOHANTY	22/2024
46	D-WA/690/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	22/2024
47	D-CMP/635/2024 CMP/ /	MADAN BEHERA MP	SARADA PRASAD DASH	22/2024
48	D-CRLMC/3320/2022 CRLMC/3320/2022	PRASANT @PERSURAM PAIKARAY MP	BIPLAB KUMAR DASH	22/2024
49	D-BLAPL/10644/2023 BLAPL/10644/2023	PRAMOD RAI MP	BALARAM KHARA	22/2024
50	D-BLAPL/7657/2023 BLAPL/7657/2023	BISWANATH KARNA MP		23/2024
51	D-WA/695/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	23/2024
52	D-CRLREV/521/2024 CRLREV/ /	NIRANJAN PRADHAN MP	SATYAJIT MOHAPATRA	23/2024
53	D-CRLMC/3614/2023 CRLMC/3614/2023	RABINDRANATH NAYAK MP		23/2024
54	D-CMP/675/2024 CMP/ /	RAJIV NAYAN CHOUDHURY MP	DEVAVRAT DEVESH	23/2024
55	D-CRLREV/562/2024 CRLREV/ /	RAJESH KUMAR GOND MP	ANAM CHARAN PANDA	24/2024
56	D-CMP/1283/2022 CMP/1283/2022	GHASI MOHURIA MP	LAKSHMAN MISHRA	24/2024
57	D-BLAPL/25/2024 BLAPL/11/2024	SUNDHI MANTU @ PETER @ S. PETAR MP	BIRAJA PRASANNA DAS	24/2024

58	D-WA/695/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	24/2024
59	D-CRLMC/492/2024 CRLMC/ /	AKULA VENKATESWARRAO MP	ASHOK DAS	24/2024
60	D-CRLMC/495/2024 CRLMC/ /	SANATAN DASH MP	MANAS RANJAN DASH	25/2024
61	D-CRLREV/562/2024 CRLREV/ /	RAJESH KUMAR GOND MP	ANAM CHARAN PANDA	25/2024
62	D-WA/695/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	25/2024
63	D-FAO/582/2023 FAO/582/2023	GAURANGA BARAL MP	SATYABAN SAHOO	25/2024
64	D-CMP/747/2024 CMP/ /	MANMOHAN SRIMALI MP	BHABANI SANKAR MISHRA	25/2024
65	D-BLAPL/11284/2023 BLAPL/11284/2023	PARTHA PRATIM TEWARI MP	SUSANTA KUMAR NATH	25/2024
66	D-BLAPL/595/2024 BLAPL/ /	BADAL KUMAR RANA MP	SOUMYAJYOTI BISWAL	26/2024
67	D-RSA/89/2024 RSA/4/2024	SHAILABALA NANDA MP	HIMANSHU BHUSAN DASH	26/2024
68	D-CRLMC/1692/2023 CRLMC/1692/2023	BINOD ORAM MP	PABITRA KUMAR NAYAK	26/2024
69	D-CRLREV/562/2024 CRLREV/ /	RAJESH KUMAR GOND MP	ANAM CHARAN PANDA	26/2024
70	D-WA/752/2024 WA/ /	SASWAT PRADHAN MP	SAGARIKA SAHOO	26/2024
71	D-FAO/648/2024 FAO/ /	PRASANTA KUMAR JENA MP	DILLIP KUMAR MOHAPATRA	26/2024
72	D-RSA/755/2024 RSA/ /	BISWANATH MOHAPATRA MP	SHISHIR KUMAR SAMAL	27/2024
73	D-WA/752/2024 WA/ /	SASWAT PRADHAN MP	SAGARIKA SAHOO	27/2024
74	D-FAO/136/2024 FAO/5/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	SOMNATH ROY	27/2024
75	D-CRLMC/519/2024 CRLMC/ /	SUJIT KUMAR RATHA MP	BINAYA KUMAR MOHANTY	27/2024
76	D-BLAPL/1226/2022 BLAPL/1226/2022	ASHUTOSH DAS MP		27/2024
77	D-BLAPL/603/2024 BLAPL/ /	BADAL KUMAR RANA MP	SOUMYAJYOTI BISWAL	28/2024
78	D-FAO/524/2023 FAO/524/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	28/2024
79	D-CRLMC/2980/2023 CRLMC/2980/2023	MADHAB CHANDRA MALLIK MP		28/2024
80	D-FAO/524/2023 FAO/524/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	29/2024
81	D-CRLMC/374/2023 CRLMC/374/2023	MANDIR PRADHAN MP		29/2024
82	D-BLAPL/13181/2023 BLAPL/13181/2023	AKSHAYA KUMAR NATH @ KALIA MP		29/2024
83	D-BLAPL/8150/2023 BLAPL/8150/2023	HADU @ GUNDICHA @ PRADIPA SAHU MP		30/2024
84	D-FAO/243/2023 FAO/243/2023	TRIPURA BEHERA MP	PADMA CHARAN PATTANAIK	30/2024
85	D-CRLMC/577/2024 CRLMC/ /	PRAVAKAR PANDA MP	DHIRENDRA KUMAR MOHAPATRA	30/2024
86	D-CRLMC/578/2024 CRLMC/ /	BISHNU BISOYI MP	RAJIB LOCHAN PATTNAIK	31/2024
87	D-CRLMC/592/2024 CRLMC/ /	PURNA CHANDRA MISHRA MP	ASHOK KUMAR SARANGI	32/2024
88	D-CRLMC/594/2024 CRLMC/ /	KUNJA PARIDA@KUNJA BIHARI PARIDA MP	AKSHAYA KUMAR SAHOO	33/2024
89	D-MACA/1103/2023	KOTAK MAHINDRA G.I. CO. LTD.	G.P.DUTTA	

	MACA/1103/2023	MP		33/2024
90	D-MACA/672/2024	D.M., ORIENTAL INSURANCE CO.LTD., BBRM	JHIMBALA PATI	
	MACA/ /	MP		34/2024
91	D-CRLMC/615/2024	SARAT KUMAR BAG	SUNIL KUMAR PANDA	
	CRLMC/ /	MP		34/2024
92	D-CRLA/236/2018	RAMA CHANDRA SWAIN	M/S.B.SAHOO	
	CRLA/236/2018	MP		35/2024
93	D-MACA/673/2024	THE MANAGER CLAIMS (T.P.CELL), ORIENTAL INSURANCE CO.LTD.	PRASANNAROMAHALI	
	MACA/ /	MP		35/2024
94	D-CRLMC/617/2024	SARAT KUMAR BAG	SUNIL KUMAR PANDA	
	CRLMC/ /	MP		35/2024
95	D-CRLMC/619/2024	SARAT KUMAR BAG	SUNIL KUMAR PANDA	
	CRLMC/ /	MP		36/2024
96	D-MACA/35/2019	MANAGER T.P.CELL, ORIENTAL INSURANCE CO.LTD.	ACIDANANDA NAYAK	
	MACA/35/2019	MP		36/2024
97	D-CRLA/970/2023	GADA @ GADADHAR BEHERA	SUSANTA KUMAR ROUT	
	CRLA/970/2023	MP		36/2024
98	D-ABLAPL/15238/2023	RAM SINGH MAJHI		
	ABLAPL/15238/2023	MP		37/2024
99	D-MACA/388/2024	BRANCH MANAGER, NEW INDIA ASSURANCE CO.LTD.	MOULIKHANN DARGARH	
	MACA/ /	MP		37/2024
100	D-CRLMC/620/2024	SIBASANKAR JENA	SIDHARTHA DAS	
	CRLMC/ /	MP		37/2024
101	D-CRLA/139/2019	PARADESI SAHU	A.K.NANDA	
	CRLA/139/2019	MP		37/2024
102	D-CRLA/828/2023	KULHA @ TRAILOKYANATH SAHOO	RAMANI KANTA PATTANAIAK	
	CRLA/828/2023	MP		38/2024
103	D-MACA/756/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD.	ANUPAM DASH	
	MACA/ /	MP		38/2024
104	D-ABLAPL/3991/2016	PARSURAM JENA	ASHOK KUMAR SAHOO	
	ABLAPL/3991/2016	MP		38/2024
105	D-CRLMC/621/2024	SARAT KUMAR BAG	SUNIL KUMAR PANDA	
	CRLMC/ /	MP		38/2024
106	D-CRLA/535/2024	NANDA@ASHOK BEHERA	RABI NARAYAN MOHANTY	
	CRLA/ /	MP		39/2024
107	D-ABLAPL/15239/2023	RAM SINGH MAJHI		
	ABLAPL/15239/2023	MP		39/2024
108	D-ABLAPL/15241/2023	RAM SINGH MAJHI		
	ABLAPL/15241/2023	MP		40/2024
109	D-CRLA/535/2024	NANDA@ASHOK BEHERA	RABI NARAYAN MOHANTY	
	CRLA/ /	MP		40/2024
110	D-CRLA/551/2024	HADA @ MANAS SAMAL @ MANASH SAMAL	SANGRAM KUMAR DAS	
	CRLA/ /	MP		41/2024
111	D-ABLAPL/11297/2023	GANESWAR PRADHAN	OM PRAKASH SARAN	
	ABLAPL/11297/2023	MP		41/2024
112	D-ABLAPL/14657/2023	PUNYA PRASUN MOHANTY		
	ABLAPL/14657/2023	MP		42/2024
113	D-CRLA/551/2024	HADA @ MANAS SAMAL @ MANASH SAMAL	SANGRAM KUMAR DAS	
	CRLA/ /	MP		42/2024
114	D-CRLA/551/2024	HADA @ MANAS SAMAL @ MANASH SAMAL	SANGRAM KUMAR DAS	
	CRLA/ /	MP		43/2024
115	D-ABLAPL/8576/2023	SANJULATA SWAIN		
	ABLAPL/8576/2023	MP		43/2024
116	D-CRLA/566/2024	BULU SAHU	CHITTA RANJAN SAHU	
	CRLA/ /	MP		44/2024
117	D-ABLAPL/12340/2023	PRATAP PARIDA @ PRAKASH PARIDA		
	ABLAPL/12340/2023	MP		44/2024
118	D-CRLA/566/2024	BULU SAHU	CHITTA RANJAN SAHU	
	CRLA/ /	MP		45/2024
119	D-ABLAPL/14425/2022	LENEEN LATIKA PATEL @ TAPASWINI PATEL		
	ABLAPL/14425/2022	MP		45/2024
120	D-CRLA/576/2024	AJIT BALUA	SURESH KUMAR JENA	
	CRLA/ /	MP		46/2024

121	D-ABLAPL/12966/2019 ABLAPL/12966/2019	SUSHANTA KUMAR BALIARSINGH MP	PRADEEP KUMAR KUNDU	46/2024
122	D-CRLA/576/2024 CRLA/ /	AJIT BALUA MP	SURESH KUMAR JENA	47/2024
123	D-ABLAPL/546/2023 ABLAPL/546/2023	BIMALINI BHARATI MP		47/2024
124	D-CRLA/588/2024 CRLA/ /	KUNAL MAHANTA MP	SAKUNTALA GIRI	48/2024
125	D-ABLAPL/4995/2023 ABLAPL/4995/2023	JAGANNATH SARANGIA MP		48/2024
126	D-CRLA/588/2024 CRLA/ /	KUNAL MAHANTA MP	SAKUNTALA GIRI	49/2024
127	D-ABLAPL/3329/2023 ABLAPL/3329/2023	ASHOK BEHERA MP		49/2024
128	D-ABLAPL/11122/2023 ABLAPL/11122/2023	SAMBHUNATH SETHI MP		50/2024
129	D-ABLAPL/2818/2018 ABLAPL/2818/2018	SANAT SETHI@SRINIBAS SETHI MP		51/2024
130	D-ABLAPL/5376/2023 ABLAPL/5376/2023	KITAN @ ANKIT SAGAR DALAI MP	PUSPAMITRA MOHAPATRA	52/2024
131	D-ABLAPL/10934/2023 ABLAPL/10934/2023	ANANTA KUMAR SATAPATHY MP		53/2024
132	D-ABLAPL/14559/2023 ABLAPL/14559/2023	RAJENDRA MANDAL @ RAJU MP		54/2024
133	D-ABLAPL/12744/2023 ABLAPL/12744/2023	ANITA BEHERA MP		55/2024
134	D-ABLAPL/14080/2023 ABLAPL/14080/2023	LAXMAN KUMAR PRADHAN MP		56/2024
135	D-ABLAPL/12870/2023 ABLAPL/12870/2023	AKASH SUNA @ SUNANI MP		57/2024
136	D-ABLAPL/14804/2023 ABLAPL/14804/2023	NILAMANI MAJHI MP		58/2024
137	D-WP(C)/588/2024 WP(C)/ /	CHANDRAKANTA ANDIA MP	PRAFULLA CHANDRA ACHARYA	277/2024
138	D-WP(C)/590/2024 WP(C)/ /	HRUSHIKESH MEHER MP	SHUBHENDU KUMAR PARIDA	278/2024
139	D-WP(C)/40021/2023 WP(C)/40021/2023	M/S LAXMI AUTO, BARGARH MP	BHABANI PRASAD MOHANTY	279/2024
140	D-WP(C)/592/2024 WP(C)/200/2024	M/S SEVEN HILLS ESTATES LTD., PURI MP	SATYA SMRUTI MOHANTY	280/2024
141	D-WP(C)/40020/2023 WP(C)/40020/2023	M/S LAXMI SALES AND SERVICES PVT. LTD., BARGARH MP	BHABANI PRASAD MOHANTY	281/2024
142	D-WP(C)/593/2024 WP(C)/225/2024	SHREE MOHAN JHA MP	AVIJIT PATNAIK	282/2024
143	D-WP(C)/596/2024 WP(C)/163/2024	RAGHUNATH DASH MP	ANJAN KUMAR BISWAL	283/2024
144	D-WP(C)/595/2024 WP(C)/209/2024	M/S SEVEN HILLS ESTATES LTD., PURI MP	SATYA SMRUTI MOHANTY	284/2024
145	D-WP(C)/601/2024 WP(C)/208/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI MP	SATYA SMRUTI MOHANTY	285/2024
146	D-WP(C)/600/2024 WP(C)/207/2024	M/S SEVEN HILLS ESTATES LTD., PURI MP	SATYA SMRUTI MOHANTY	286/2024
147	D-WP(C)/603/2024 WP(C)/212/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI MP	SATYA SMRUTI MOHANTY	287/2024
148	D-WP(C)/607/2024 WP(C)/ /	RAMA CHANDRA BARIK MP	BHAKTA RANJAN BARIK	288/2024
149	D-WP(C)/612/2024 WP(C)/ /	HIMANSU SEKHAR SAHU MP	PRAVASH CHANDRA MAHAPATRA	289/2024
150	D-WP(C)/39941/2023 WP(C)/39941/2023	THE MANAGEMENT OF M/S ORISSA SPONCOCHRONMISHRSTEEL LTD., KEONJHAR MP		290/2024
151	D-WP(C)/616/2024 WP(C)/ /	RAMESH SINGH MP	PRADEEP KUMAR DAS	291/2024
152	D-WP(C)/21215/2019	ANUSHRAV GANTAYAT		

	WP(C)/21215/2019	MP		292/2024
153	D-WP(C)/620/2024 WP(C)/ /	GEETANJALI SWAIN MP	GOURI MOHAN RATH	293/2024
154	D-WP(C)/622/2024 WP(C)/ /	HADUCHARAN MISHRA MP	SURENDRA KUMAR GARTIA	294/2024
155	D-WP(C)/624/2024 WP(C)/205/2024	KANGRESS SAHU MP	KANANBALA ROY CHOUDHURY	295/2024
156	D-WP(C)/626/2024 WP(C)/ /	HRUSHIKESH MEHER MP	SHUBHENDU KUMAR PARIDA	296/2024
157	D-WP(C)/42569/2023 WP(C)/42569/2023	BINOD CHANDRA ROUT MP	ASHOK KUMAR SARANGI	297/2024
158	D-WP(C)/17117/2022 WP(C)/17117/2022	RISHI RANJAN SHARMA MP	PRITAM KUMAR MOHANTY	298/2024
159	D-WP(C)/27486/2023 WP(C)/27486/2023	SANTOSH KUMAR PANDA MP	MADAN MOHAN SWAIN	299/2024
160	D-WP(C)/630/2024 WP(C)/ /	DR. SUBHANGA KISHORE DAS MP	BISWABIHARI MOHANTY	300/2024
161	D-WP(C)/637/2024 WP(C)/199/2024	PRABIN KUMAR DALAI MP	ABHISHEK MOHANTY	301/2024
162	D-WP(C)/641/2024 WP(C)/201/2024	SUJIT KUMAR SAHU MP	ABHISHEK MOHANTY	302/2024
163	D-WP(C)/647/2024 WP(C)/202/2024	NITYANANDA PANIGRAHI MP	ABHISHEK MOHANTY	303/2024
164	D-WP(C)/39131/2023 WP(C)/39131/2023	SANTOSH KUMAR DAS MP	RABI NARAYAN MISHRA II	304/2024
165	D-WP(C)/39177/2023 WP(C)/39177/2023	MANOJ KUMAR SAHOO MP	RABI NARAYAN MISHRA II	305/2024
166	D-WP(C)/39182/2023 WP(C)/39182/2023	RAJESH KUMAR AICH MP	RABI NARAYAN MISHRA II	306/2024
167	D-WP(C)/39184/2023 WP(C)/39184/2023	SUVAJIT MOHANTY MP	RABI NARAYAN MISHRA II	307/2024
168	D-WP(C)/39189/2023 WP(C)/39189/2023	PRATAP CHANDRA BISWAL MP	RABI NARAYAN MISHRA II	308/2024
169	D-WP(C)/39188/2023 WP(C)/39188/2023	SIMANCHAL SADANGI MP	RABI NARAYAN MISHRA II	309/2024
170	D-WP(C)/23304/2015 WP(C)/23304/2015	SUDHIR CH.JENA MP	M/S.PRADEEP KUMAR DAS	310/2024
171	D-WP(C)/9889/2014 WP(C)/9889/2014	MP		311/2024
172	D-WP(C)/9889/2014 WP(C)/9889/2014	MP	GOPAL PRASAD JENA	312/2024
173	D-WP(C)/37033/2023 WP(C)/37033/2023	DEBASISH SINGHA MP	PRATIK DASH	313/2024
174	D-WP(C)/650/2024 WP(C)/ /	ORISSA MINING CORPORATION EMPLOYEES UNION, KHORDHA. MP	BISHNU KUMAR PRADHAN	314/2024
175	D-WP(C)/658/2024 WP(C)/ /	SANTILATA CHAKRA MP	SOUMYA MISHRA	315/2024
176	D-WP(C)/661/2024 WP(C)/ /	BISHNU PRIYA PRADHAN MP	GAGAN BIHARI SINGH	316/2024
177	D-WP(C)/30981/2023 WP(C)/30981/2023	PRADEEP KUMAR ROUSTRAY MP	DEEPAK RANJAN SUNDARAY	317/2024
178	D-WP(C)/665/2024 WP(C)/ /	DEBAHARI PRADHAN MP	BIDESH RANJAN BEHERA	318/2024
179	D-WP(C)/666/2024 WP(C)/ /	SUBASA @ SUBASH NAYAK MP	PRAMOD CHANDRA SEJPADA	319/2024
180	D-WP(C)/42009/2023 WP(C)/42009/2023	SURYA NARAYAN PATTANAIK MP	DR. BINODA KUMAR MISHRA	320/2024
181	D-WP(C)/667/2024 WP(C)/ /	GANTASETHY PRAKASH MP	BIDESH RANJAN BEHERA	321/2024
182	D-WP(C)/668/2024 WP(C)/ /	GANTASETHY RAMA RAO MP	BIDESH RANJAN BEHERA	322/2024
183	D-WP(C)/480/2024 WP(C)/111/2024	DIGAMBAR PASAYAT MP	AMIYA KUMAR BEHERA	323/2024

184	D-WP(C)/7588/2022 WP(C)/7588/2022	KEDAR BISWAL MP	DIGAMBARA MISHRA	324/2024
185	D-WP(C)/676/2024 WP(C)/ /	KARUNAKAR MALLICK MP	SATYABRATA SENAPATI	325/2024
186	D-WP(C)/677/2024 WP(C)/ /	NAMITA PRADHAN MP	BIDESH RANJAN BEHERA	326/2024
187	D-WP(C)/677/2024 WP(C)/ /	NAMITA PRADHAN MP	BIDESH RANJAN BEHERA	327/2024
188	D-WP(C)/680/2024 WP(C)/ /	PURNABASI SAHOO MP	BIDESH RANJAN BEHERA	328/2024
189	D-WP(C)/680/2024 WP(C)/ /	PURNABASI SAHOO MP	BIDESH RANJAN BEHERA	329/2024
190	D-WP(C)/684/2024 WP(C)/ /	MAHESWAR CHOUDHURY MP	BIDESH RANJAN BEHERA	330/2024
191	D-WP(C)/684/2024 WP(C)/ /	MAHESWAR CHOUDHURY MP	BIDESH RANJAN BEHERA	331/2024
192	D-WP(C)/686/2024 WP(C)/ /	BANSIDHAR NAYAK MP	BIDESH RANJAN BEHERA	332/2024
193	D-WP(C)/686/2024 WP(C)/ /	BANSIDHAR NAYAK MP	BIDESH RANJAN BEHERA	333/2024
194	D-WP(C)/689/2024 WP(C)/ /	ABHIMANYU DAS MP	SUBAS CHANDRA DAS	334/2024
195	D-WP(C)/691/2024 WP(C)/ /	DEBASISH BESHRA MP	TUSHAR KANTA NAYAK	335/2024
196	D-WP(C)/692/2024 WP(C)/ /	RATAN KUMAR MP	BIDESH RANJAN BEHERA	336/2024
197	D-WP(C)/692/2024 WP(C)/ /	RATAN KUMAR MP	BIDESH RANJAN BEHERA	337/2024
198	D-WP(C)/30732/2023 WP(C)/30732/2023	RAMESH CHANDRA NAIK MP	GOPAL KRUSHNA NANDA	338/2024
199	D-WP(C)/696/2024 WP(C)/ /	INDIRA KAMILA MP	MANORANJAN PADHI	339/2024
200	D-WP(C)/36392/2023 WP(C)/36392/2023	AMIT KUMAR MONDAL MP	DR. JITENDRA KUMAR LENKA	340/2024
201	D-WP(C)/667/2024 WP(C)/ /	GANTASETHY PRAKASH MP	BIDESH RANJAN BEHERA	341/2024
202	D-WP(C)/698/2024 WP(C)/ /	HEMSAGAR ROUT MP	AKSHAYA KUMAR SAHOO	342/2024
203	D-WP(C)/702/2024 WP(C)/ /	RASHMI RANJAN MOHAPATRA MP	KAMAL BEHARI PANDA	343/2024
204	D-WP(C)/668/2024 WP(C)/ /	GANTASETHY RAMA RAO MP	BIDESH RANJAN BEHERA	344/2024
205	D-WP(C)/40804/2023 WP(C)/40804/2023	M/S GVV CONSTRUCTIONS PVT. LTD., BBSR MP	PRATIK ACHARYA	345/2024
206	D-WP(C)/706/2024 WP(C)/ /	AISURYA MANI JENA MP	NIRANJAN LENKA	346/2024
207	D-WP(C)/716/2024 WP(C)/ /	HARIHAR PANDA MP	BIBHU PRASAD MOHANTY	347/2024
208	D-WP(C)/719/2024 WP(C)/ /	NISHAMANI DALAI MP	JATINDRA KUMAR NAYAK	348/2024
209	D-WP(C)/723/2024 WP(C)/ /	ARUN DASH MP	AJODHYA RANJAN DASH	349/2024
210	D-WP(C)/725/2024 WP(C)/ /	ABHIMANYU MOHARANA MP	ASWINI MOHANTY	350/2024
211	D-WP(C)/727/2024 WP(C)/217/2024	SUNITA MAJHI MP	PRASHANTA KUMAR NAYAK	351/2024
212	D-WP(C)/730/2024 WP(C)/ /	MAHESH KUMAR BHOI MP	AVIJIT PATNAIK	352/2024
213	D-WP(C)/736/2024 WP(C)/ /	SATYARANJAN BARIK MP	BRAJA MOHAN SARANGI	353/2024
214	D-WP(C)/738/2024 WP(C)/ /	PARTHA SARATHI SAHOO MP	BHAWANI SANKAR PANIGRAHI	354/2024
215	D-WP(C)/739/2024	UPENDRA PRASAD SAHOO	DEEPAK KUMAR MOHAPATRA	

	WP(C)/ /	MP		355/2024
216	D-WP(C)/741/2024	BIKASH RANJAN SAMAL	RANJAN KUMAR NAYAK	
	WP(C)/ /	MP		356/2024
217	D-WP(C)/34949/2023	DEEPAK KUMAR NAYAK	PRABODHA CHANDRA NAYAK	
	WP(C)/34949/2023	MP		357/2024
218	D-WP(C)/34956/2023	DEEPAK KUMAR NAYAK	PRABODHA CHANDRA NAYAK	
	WP(C)/34956/2023	MP		358/2024
219	D-WP(C)/742/2024	GHASIRAM BEHERA	SAROJ KUMAR MISHRA	
	WP(C)/ /	MP		359/2024
220	D-WP(C)/743/2024	DINESH KUMAR BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		360/2024
221	D-WP(C)/745/2024	HARERAM SINGH	PRASANNA KUMAR PARHI	
	WP(C)/ /	MP		361/2024
222	D-WP(C)/26415/2023	THE PRINCIPAL AJAY BINAYA INSTITUTE OF TECHNOLOGY	DR. DEBENDRA K. PATHAK	
	WP(C)/26415/2023	MP		362/2024
223	D-WP(C)/746/2024	SUKANTA KUMAR BISWAL	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		363/2024
224	D-WP(C)/750/2024	SOMANATH GOUDA	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		364/2024
225	D-WP(C)/749/2024	KALU CHARAN ROUT	BHAGABAT PRASAD RATH	
	WP(C)/ /	MP		365/2024
226	D-WP(C)/751/2024	BASUDEB SAHOO	CHITTA RANJAN PATNAIK	
	WP(C)/ /	MP		366/2024